

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE TRIBUNAL

13/05/2014
O.A. No. 454/2012

Mr. Amit Mathur, counsel for the applicant.
Mr. Hawa Singh, counsel for the respondent.

The learned counsel for the applicant submits that in view of subsequent development in the matter, the applicant has filed another O.A. No. 806/2012, therefore the present O.A. has become infructuous. Accordingly, the present O.A. is dismissed as having become infructuous.

22
M. Nagarajan
(M. Nagarajan)
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

Vv